

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD.

Original Application No.395 of 2003.

Allahabad this the 22nd day of April 2003.

Hon'ble Mr.Justice R.R.K. Trivedi, V.C.

K.K. Vishwakarma
Son of Late Vishnu Nath Mistri
Working as Tower Wagon Driver, S. S. E/O. H. E/ Tundla
District Firozabad.

.....Applicant.

(By Advocate : Sri Tufail Hassan)

Versus.

1. Union of India
through General Manager
North Central Zone,
Allahabad.
2. Divisional Railway Manager
Northern Railway
Allahabad.
3. Divisional Personnel Officer
Northern Railway
Allahabad.
4. Senior Division Executive Engineer,
T.R.D. Northern Railway
Allahabad.
5. Superintendent Engineer,
O.H.E Tundla
District Firozabad.

.....Respondents.

(By Advocate : Sri A.K. Gaur)

O_R_D_E_R

By this O.A., filed under section 19 of Administrative Tribunals Act 1985, applicant has challenged the order dated 14.02.2003 by which he has been transferred as Tower Wagon Driver from Tundla to Sirathu.

2. Before coming to this Tribunal applicant filed representation before Divisional Railway Manager Northern Railway, Allahabad respondent No. 2, a copy of which has been filed as Annexure 3.

One of the grievances[✓] stated in the original application[✓] that his transfer is in mid-session of school/college and the education of his children shall be disturbed. He has requested that he may be allowed to remain in Tundla till the final examination of his children. Considering this aspect of the matter, this O.A may be disposed of finally with the direction to the respondent No.2 to consider the representation and pass a reasoned order within a month from the date of a copy of the order is filed.

3. The O.A., is accordingly disposed of finally with a direction to the respondent No.2 to consider and decide the representation of the applicant by reasoned order within a month from the date of a copy of the order is filed.

4. There will be no order as to costs.



Vice-Chairman.

Manish/-